

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 127
(IB)-1086(PB)/2020

IN THE MATTER OF:

Jammu & Kashmir bank Ltd
Vs

...

Applicant/Petitioner

Aman Hospital Pvt Ltd

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 19.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Syed Arsalan, Prateek Khaitan, Sikander Hyaat, Advs.
For the Respondent : Mr. Anush Raajan, Ms. Mansi Gupta, Advs.

ORDER

List on 10.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT SARANGI)
MEMBER (TECHNICAL)

19.01.2021
Deepak Kumar